

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION

(in terms of the Resolution passed by the Full Court
of the Madras High Court held on 3rd September, 2009)

NAME: **CYRIL THAMARAI SELVAM**

DATE OF APPOINTMENT : 31.03.2009

SI.No	Items	Description	Particulars		Remarks
			Self	Spouse & Dependants	
1)	Landed Property	<p>a) House Property : Further to my earlier declaration of assets, I am to inform regards immovable property holdings as follows: i) Pursuant to deeds of settlement my wife and I have come to jointly hold property at A.P.Road. Thanjavur. Under agreement of sale dated 26.07.2012 pertaining to such property, I have received a sum of Rs.74,30,000/- out of the total sale consideration of Rs.88,95,000/- while my wife has received Rs.30,00,000/- out of the total consideration of Rs.30,70,000/- to be paid to her. Out of the sale consideration received, I have purchased property of land and building of extent 12 cents in Villupatti village, Kodaikkanal Taluk for Rs.31,50,000/-. I have also paid a sum of Rs.3,00,000/- towards furnitures and fixtures therein. Of the sale consideration received by her, my wife has purchased a flat of around 700 sq.ft as also undivided share of land of value Rs.29,80,000/- at T.V.S. Nagar, Korattur, Chennai. A portion of the sale consideration is being utilized for putting up a residential building at my ancestral village, Selvapuram. A portion thereof is also to be utilized towards payment of Capital Gains tax. ii) As regards land holdings, excepting an extent of about 35 cents, my wife has disposed off her holdings at Thalaiyanankadu, Simili Village, Kodavasal Taluk for very nominal sums to old farm hands who had put up houses thereon.</p>			

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		<p>iii) As a family arrangement entered into on 18.03.2009 was found unworkable and gave room for discord regards holdings, the same has not been acted upon and my holding is of an extent of 18 acres at Selvapuram, Moolangudi village, Tiruvarur District.</p> <p>iv) Plot of extent 2400 sq.ft at Thiruchitrampalam Panchayat, Vannor, Registration District Tindivanam have been settled by me in favour of 1) R. Kolanchinathan, S/o Ramanujam and 2) S.M.A Siddique S/o E. Syed Sulthan who have rendered much service to me over several years.</p> <p>v) The flat of about 400 sq.ft at Misty Mountains, Kodaikanal has been disposed off on 27.03.2010, for Rs.6,50,000/-.</p>			
2	Securities & Investments	<p>a) Savings Bank :</p> <p>i) Indian Overseas Bank, Kilpauk Branch – Rs. 1,48,543.55</p> <p>ii) Karnataka Bank Ltd., George Town Branch - Rs. 1,04,471.00</p> <p>iii) Karnataka Bank Ltd., K. K. Nagar Branch - Rs. 10,000.00</p> <p>iv) Indian Bank, Vadapalani Branch - Rs. 31,000.00</p> <p>v) Indian Overseas Bank, Tiruvarur Branch – Rs. 1,357.00</p> <p>vi) State Bank of India, Tiruvarur Branch - Rs. 3,247.00</p>	<p>Self</p> <p>Self</p> <p>Self</p> <p>Self</p> <p>Self</p> <p>-</p>	<p>-</p> <p>Spouse</p> <p>-</p> <p>-</p> <p>-</p> <p>Spouse</p>	Joint Account

Sl. No.	Items	Description	Particulars		Remarks
			Self	Spouse & Dependants	
		b) Fixed Deposits :			
		i) ICICI Bonds - Rs. 40,000/-	Self	-	Monthly instalment of Rs.2500/- each
		ii) Reliance MF - Rs. 65,000/-	Self	-	
		iii) Sundaram MF - Rs. 68,573/-	Self	-	
		iv) SBI Magnum Tax gain - Rs. 40,000/-	Self	-	
		v) ING Vysya Life Insurance - Rs. 47,951/-	Self	-	
		c) Shares:			
		i) Reliance Communications Ltd. - 10	Self	-	
		ii) Reliance Natural Resources - 10	Self	-	
		d) Provident Fund :			
		i) Public Provident Fund - Rs. 67,037/-	Self	-	
		ii) General Provident Fund - Rs. 70,000/-	Self	-	
		e) Insurance :			
		i) ICICI Prudential Life - Rs. 2,00,000/-	Self	-	
		ii) Met Life - Rs. 2,00,000/-	Self	-	
		iii) LIC .. Self - Rs. 1,00,000/-	Self	-	
		.. Son - Rs. 1,00,000/-	-	Son	
		.. Spouse - Rs. 50,000/-	-	Spouse	
		iv) Max Life - Rs. 5,76,645/-	Self	Son	
		v) Bajaj Allianz Life - Rs. 1,00,000/-	Self	-	

Sl. No.	Items	Description	Particulars		Remarks
			Self	Spouse & Dependants	
3)	Other Assets (Movables)	a) Jewellery : [gold and diamond] - 250 gms. b) Vehicles : Car - Fiesta Purchased on 25.03.2007 8.25 lacs. At the time of purchase	Self	Spouse/ Son	
4)	Liabilities	Loans: Indian Bank, Vadapalani -Rs.35 lacs. State Bank of India, Alwarpet - Rs.3,02,827/-	Self	-	
			Self	Wife	Joint Loan